

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 330
ANSWERED ON 15/09/2020

BENEFICIARIES UNDER MGNREGS

330. SHRI DIBYENDU ADHIKARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether as many as 145 million households had applied for work under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) between April to July, compared to 90 million households during the same period last year, signifying a rise of 60 per cent;
- (b) if so, the number of beneficiaries and/or people employed upto 31.08.2020; and
- (c) the proposal of the Government to provide employment to all applicants along with time frame thereof?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) &(b) The details of demand of work by households under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) during current FY 2020-21 is given below:

No. of Household demanded Employment under Mahatma Gandhi NREGA					
FY	April	May	June	July	Total Demand of 4 months
2020-21	1,28,48,220	3,61,79,489	4,39,76,638	3,17,72,015	12,47,76,362
2019-20	2,11,51,702	2,49,00,970	2,55,74,404	1,83,15,006	8,99,42,082
% Increase					38.73%

Number of beneficiaries provided employment under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) during the current FY 2020-21 upto 31.08.2020 is 8,13,67,966.

(c) The mandate of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA) is to assure up to 100 days of wage employment in a financial year to every rural household whose adult member volunteers to do unskilled manual work. Before the commencement of new financial year, a shelf of works is prepared by the states/UTs keeping the anticipated demand for jobs under the scheme and the shelf of works is revised upwards, depending upon the demand of jobs in the field.

The beneficiaries are entitled for unemployment allowance from the concerned State, if they are not provided employment within stipulated time of 15 days of receipt of their application seeking employment or from the date on which employment has been sought in case of an advance application, whichever is later.
